

HCC No. 56/2021

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 20th JANUARY 2022.**

CORRIGENDUM

High Court of Karnataka, Bengaluru vide Tender Notification No. HCK_DJ/2021-22/IND 174 dated 14.12.2021 had called for tender towards procurement of CCTV Surveillance Systems at 12 District Court Complexes.

The last date fixed for uploading tender on 21.01.2022 at 4.00 PM is hereby extended upto 31.01.2022 at 4.00 PM. For more details visit <https://eproc.karnataka.gov.in> website.

Sd/-

**(N.G.DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU**